

ORDER SHEET

O.A / MA / RA / CP NO. 339/07 OF 20Applicant/s Jung Bahadur Respds. U.D.I. BaurAdvocate for Applicant/s Sen. A.P.M. Gini Advocate for Respondent/s Sen. S Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 10
<u>N.O.A</u> O.A. not Admitted. Counter Affidavit Rejection Affidavit and Subst. Counter Affidavit on record. O.A. Submitted on 23/10/09 for hearing <u>for hearing</u> 15/10/09. <u>23/10/09</u> DR J, List the case in a week commencing wef 01/12/09 <u>Sp. J.</u> DR J, 23/10/09	<u>21.08.09.</u> Hon'ble Sen. S.M. Shukla - A.M. Sen. A.P.M. Gini, counsel for applicant has sent his illness slip for the day. Adjourned. List on 23.10.09. <u>BoC</u> <u>NIL</u> <u>1-12-2009(54)</u> <u>Hon'ble Mrs. Manjulika Chaturvedi, AM</u> None for the applicant even in the revised call. Mr. R.K. Tiwari for respondents. O.A. is dismissed for default and non-prosecution. <u>M. J. Prasad</u> <u>AM</u>	